

National Company Law Tribunal

Allahabad Bench

CP NO. 23/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: *Lakshmi Rattan Cotton Mills Pvt. Ltd.*

SECTION OF THE COMPANIES ACT/I & B CODE: *560(6) of the Companies Act, 1956.*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>ANIL KUMAR</i>	<i>PCS</i>	<i>Proxy for counsel</i>	<i>[Signature]</i>
2.	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>A Petitioner ROC</i>	<i>[Signature]</i>

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Sh. Anil Kumar, PCS representing the petitioner counsel Sh. Adesh Tandon.

Sh. Krishna Dev Vyas, CGSC representing the ROC.

A copy of comments on the report of the ROC is received by the Central Government Counsel. The case is now fixed for the argument on 27.11.2017.

Dated:07.11.2017

[Signature]

**H.P. Chaturvedi,
Member (Judicial)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)